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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 254/16	TP 105/17	For Hearing	433(e)	Agarwal Coal Corporation Pvt. Ltd. Vs Benaka Sponge Iron Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Lakshmi Menon 9880073412 (for C.K Nardakumar Law Chambers)	Respondent	Lakshmi
2.	Nirajan Maity 9731411161 Authorised Signatory & Senior Manager	Petitioner	

ORDER

Representative of Petitioner is present. Counsel for Petitioner is present. Counsel for Respondent is also present. Registry has raised some objections. Petitioner is directed to comply those objections. Counsel for Respondent requested time to file objections and she also informed that, separate Application is filed for dismissal of the petition. List it on 19/09/2017.


Member (T)


Member (J)